

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/487/2019
MA. 350/686/2019

Date of order: 08.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

RABINDRA NATH BERA
VS.
S. E. RAILWAY

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. K. Sarkar, Counsel
Ms. G. Roy, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the matter as he has already been superannuated from the service.

2. Accordingly, the OA is disposed of as withdrawn.
3. Letter dated 18.12.2020 seeking withdrawal is taken on record.


(Tarun Shridhar)
Member (A)

pd


(Bidisha Banerjee)
Member (J)